Written Answers

1	2	3
5 उडीसा	1	18.00
6 हरियागा	10	17.50
7 गोवा	10	12.53
8 बिहार	5	9.31
9 तामिलनादु	3	7:05
10 राजम्थान	5	6.82
11 हिमाचल प्रदेश	1	5,60
12 केरल	6	4.01
13 म्रान्ध्र प्रदेश	11	3.93
14 मिरापुर	2	1.41
15 दादरा, नागर हवेली	1	0 60
16 मध्य प्रदेश	2	0.51
	143	206 60

टिप्परणी — श्राई० डी० बी० आई० ने इस ग्रविध में किसी भी एकक को कोई प्रत्यक्ष रियायती वित्तीय सहायता स्वीकृत नहीं की है।

Issue of Incence to Bihar Agro-Industrial Corporation to manufacture Tractors

7226 SHRI NAWAL KISHORE SINHA Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state

- (a) whether the Bihar State Agro-Industrial Corporation applied for a licence to manufacture tractors of small and medium sizes in 1971 in collaboration with Kubota Ltd Japan, and
- (b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT (SHRI. SIDDHESHWAR PRASAD):
(a) The Bhar State Agro Industries Development Corporation submitted an application for licence for the manufacture of tractors in April, 1971. It was mentioned in the application that it was proposed to seek collaboration from reputed tractor manufacturers in Britain or America or West Germany or Japan. Later in October, 1971, the

Corporation informed Government that they were negotiating collaboration terms with Messis Kubota Limited of Jappan

(b) Because of the multiplicity of models already approved for production, fresh collaboration for a new model of tractor was not favoured A representation has, however, since been received and this is under consideration

Bihar land reforms (Amendment) Bill. 1970

7227. SHRI NAWAL KISHOR SINHA SHRI BIBHUTI MISHRA:

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred. Question No 1412 on the 29th March, 1972, regarding Tata Zamindari Abolition Bill and state the present position of the Bihar Land Reforms (Amendment) Bill, 1970?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K.C PANT) The Bill, as reconsidered by the State Legislature in pursuance of the message from the President, is yet to be received